

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 108(ND)/2017

IN THE MATTER OF:

Abhijat Paliwal

.....Petitioner

v.

Apramey Infrastructure Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 271 (e)

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

**For the Petitioner(s) : Mr. Anand Chibber, Senior Advocate
Mr. Ashish Aggarwal & Mr. Gurcharan Singh, Advocates**

**For the Respondent(s) : Mr. Manish Jha, Mr. Divyam Agarwal & Mr. Raghav
Sabharwal, Advocates**

ORDER

For order, see C.P. No. 119(ND)/2016

19.09.2017

VINEET